NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No.11/(MAH)/2013

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 10.08.2016

NAME OF THE PARTIES: Vijaya Pai

V/s. M/s. Reliance Industries Ltd.

SECTION OF THE COMPANIES ACT: 111A of the Companies Act 1956.

DESIGNATION

Sandlep Dhanger Advocate for putitioner

Order

C.P No. 11/111A/NCLT/MB/MAH/2013

- 1. Petitioner present.
- 2. Till rise of the Court no one for the Respondents is present.
- 3. Petitioner is hereby directed to communicate the next date of hearing to Respondents.
- 4. List this matter for hearing on 24.08.2016.

sd/-

M. K. SHRAWAT Member (Judicial)

Dated: 10th August, 2016.